

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 133 of 2013

Dated :24th February, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

The Tata Power Co. Ltd. ...Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission ...Respondent(s)

**Counsel for the Appellant (s) : Mr. Amit Kapur
Mr. Vishal Anand**

Counsel for the Respondent (s): Mr. Buddy A. Ranganadhan for R-1

ORDER

Written Notes has been filed by the learned counsel for the Appellant.

The learned counsel for the Commission will file the written notes today after serving copy on the other side.

Judgment is Reserved.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/pr